

1 MA-645-2007

**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

**BEFORE
HON'BLE SHRI JUSTICE AMAR NATH (KESHARWANI)**

ON THE 5th OF JULY, 2024

MISC. APPEAL No. 645 of 2007

(AMRIT LAL AND OTHERS

Vs

ASHISH PHILIP)

Appearance:

(NONE FOR APPELLANTS)

(NONE FOR RESPONDENT)

ORDER

No one is present for appellants even in the pass over round.

On previous date i.e. 09.05.2024 also no one appeared for the appellants which shows that appellants have lost interest in prosecuting this appeal. Hence, the appeal is dismissed for want of prosecution.

Let a copy of this order be sent to the concerned Tribunal alongwith record.

**(AMAR NATH (KESHARWANI))
JUDGE**

vkv /-